

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/349/IB/2018
NAME OF THE PETITIONER(S) : SOFTWARE ONEINDIA PVT LTD
NAME OF THE RESPONDENT(S) : EXALT INTEGRAL SOLUTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Petitioner was called but was absent. Respondent was called but was absent. No representation on behalf of both the parties. Matter is adjourned. **Put up on 20.09.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr